

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 29th day of *November*, 2019.

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Original Application Number. 330/0362/2017.

Jagmohan and Others

.....Applicants.

VE R S U S

Union of India and Others.

.....Respondents

Advocate for the applicants :Shri Rakesh Kumar Singh (absent)
Shri Arun Kumar Singh (absent)

Advocate for the Respondents: Shr P.K. Srivastava

ORDER

List revised. No one is present for the rival parties.

2. A perusal of order sheets reveal that the applicant's counsel has not been appearing since last several dates. It appears that the applicants have lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...